

ITEM NO.28

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 297/2026

SARASWATI DEVI @ SURAATIYA

Appellant(s)

VERSUS

THE STATE OF UP

Respondent(s)

Date : 20-04-2026 This appeal was called on for hearing today.

For Appellant(s) :

M/S. Mukesh Kumar Singh And Co., AOR
Mr. Vinod Dubey, Adv.
Ms. Shikha Dubey, Adv.
Mr. Anurag Dubey, Adv.
Mr. Mukesh Kumar Singh, Adv.
Mr. Narendra Kumar Goyal, Adv.
Ms. Komal Singh, Adv.
Mr. Jeetendra Kumar, Adv.
Mr. C.m Dwivedi, Adv.
Mr Anurag Dwivedi, Adv.

For Respondent(s) : Ms. Srishti Singh, AOR
Mr Murshlin Ansari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Memo of appearance has been filed in respect of respondent no.1. Vakalatnama be filed as per rules.

Original records from the High Court as well as the Trial Court have been received. Let soft copies of the same be provided to ld. Counsels for the parties in light of Circular dt.10.01.2025.

Registry to process the matter for listing before the Hon'ble Court as per rules.

Copy of this Record of proceeding be furnished to the concerned ld. Advocate-on-record for information and compliance.

SUJATA SINGH
Registrar

HJ